

- (c) No decision has been taken on this issue.

**Denial of perks and incentives to employees of Jammu and Kashmir available to their counterparts in NE**

2414. SHRI G.N. RATANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Jammu and Kashmir and North East are disturbed areas due to militancy and similarly disadvantaged due to terrain, topography and development;

(b) if so, why Government employees in Jammu and Kashmir are denied the perks and incentives available to their counterparts in North East; and

(c) why similar funding pattern and similar relaxations in codal formalities and related regulations do not apply to the both?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) Although Jammu and Kashmir and North East are disturbed areas due to militancy, their terrain, topography and level of development are quite different and cannot be considered similar.

(b) and (c) Do not arise.

**Using UAVs as force multiplier in naxal operations**

2415. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that efforts are being made to drafting mini Unmanned Aerial Vehicles (UAVs) as a force multiplier in counter-naxal operations;

(b) if so, the details thereof;

(c) what is the success rate; and

(d) by when it is likely to be drafted in the security forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) to (d) A demonstration of T-Hawk Micro Air Vehicle (MAV) was conducted in April, 2010. Further test demonstrations are also planned. As the tests are not complete, it would not be possible to comment on the usefulness of the MAV for security forces.

**Missing children**

2416. DR. GYAN PRAKASH PILANIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of children reported missing during last three years, State-wise, year-wise;

(b) how many of them were recovered/ traced, State-wise, year-wise;